

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 855/(MAH)/2017  
CA No.

CORAM:


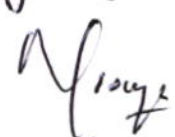

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES: Anglo Alex D' Souza  
V/s.  
Alcast Foundry Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	J. M. D'Silva	Advocate	
	A. D'Souza	for Respondent	
	KUNAL MEHTA	for Petitioner	

**ORDER**

**T.C.P. No. 855/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. From the side of the Respondent <sup>an</sup> Affidavit in Reply of the Petition is placed on record today and the copy has been handed over to the Learned Counsel of the Petitioner.
3. Under the circumstances the Petitioner is granted time to file a Rejoinder on or before 30.10.2017 with a copy to be served on the other side in advance.
4. Matter is now listed for hearing on **09.11.2017**. The date is duly communicated to both the sides.

  
**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**03.10.2017**  
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**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**